

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 1508
ANSWERED ON 01ST AUGUST, 2025

**INTEGRATED COLD CHAIN AND VALUE ADDITION INFRASTRUCTURE
PROJECTS**

1508. SMT. SUNETRA AJIT PAWAR:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the number of Integrated Cold Chain and Value Addition Infrastructure projects sanctioned, completed and operationalised under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) so far since its inception, State-wise, especially in Maharashtra;
- (b) the quantum of Central assistance disbursed so far for this scheme and the rate of utilisation reported by the project implementing agencies, State-wise, especially in Maharashtra; and
- (c) whether there are any States or regions where utilisation of fund is very low along with the specific measures being undertaken by Government to address such bottlenecks?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) & (b): The Ministry of Food Processing Industries (MoFPI) has approved 269 integrated cold chain projects across the country including 49 projects in the State of Maharashtra under the component scheme – Integrated Cold Chain and Value Addition Infrastructure (Cold Chain scheme) since inception (2016-17) of Pradhan Mantri Kisan Sampada Yojana (PMKSY). Out of 269 approved projects, 169 projects have been completed and operationalised across the country including 31 projects in the State of Maharashtra.

Under Cold Chain scheme, an amount of Rs.1535.63 crore has been released against approved grants-in-aid / subsidy of Rs. 2066.33 crore for implementing 269 approved projects across the country. Further Rs. 250.63 crore has been released against approved grants-in-aid / subsidy of Rs. 342.73 crore for implementing 49 approved projects in the State of Maharashtra from 2016-17 to 2025-26 (till 30.06.2025). Under Cold Chain scheme, financial assistance in the form of grants-in-aid/ subsidy is released to the project implementing agencies (PIAs) on reimbursement mode based on the actual expenditure incurred on the approved eligible components of the project as per the extant scheme guidelines. Accordingly, the rate of utilisation of financial assistance is expressed as the percentage of fund released to PIA against the approved grants-in-aid /subsidy of the project. State-wise details on number of projects approved and completed/ operationalised and rate of utilisation of financial assistance with reference to quantum of grants-in-aid/ subsidy approved to projects under Cold Chain scheme so far (till 30.06.2025) since inception of PMKSY are provided at **Annexure**.

(c): Under Cold Chain scheme, no integrated cold chain project has been approved in the States of Jharkhand and Goa, Union Territories of Delhi, Puducherry, Lakshadweep, Dadra & Nagar Haveli and Daman & Diu, Chandigarh and Ladakh and North Eastern States of Assam, Manipur, Meghalaya, Mizoram, Tripura including Sikkim so far since inception of PMKSY.

As Cold Chain scheme is demand driven and no State-wise fund allocation is made, Expression of Interests (EoI) are floated from time to time to invite proposals from the eligible entities across the country. In order to encourage prospective entrepreneurs from across the country including the above mentioned States/UTs to apply and avail benefits under Cold Chain scheme, EoIs are floated in the Ministry's website and for wider publicity of EoIs, they are published in leading national and regional newspapers through Press Information Bureau and publicized through social media platforms. Further, awareness programs are being conducted across the country on various schemes being implemented by MoFPI through National Institutes of Food Technology, Entrepreneurship and Management (NIFTEMs).

MoFPI facilitates PIAs under Cold Chain scheme to utilise the entire approved grants-in-aid / subsidy through periodical review meetings on the projects at various levels and carrying out physical site inspection of the projects by the program management agencies (PMAs) and officials of the Ministry to understand the difficulties being faced by them in implementing the projects. Ministry also facilitates the PIAs in timely receipt of term loan, statutory approvals, etc. for the project on case to case basis by taking up the issues with the concerned bank and State/ UT Governments.

ANNEXURE REFERRED IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1508 FOR ANSWER ON 01.08.2025 REGARDING “Integrated cold chain and value addition infrastructure projects”

State-wise details on number of projects approved and completed/ operationalised and rate of utilisation of financial assistance with reference to quantum of grants-in-aid/ subsidy approved to PIAs under Cold Chain scheme so far (till 30.06.2025) since inception of PMKSY

Sr. No.	State/UT	No. of projects approved	No. of projects completed / operationalised	Rupees in crore		
				Quantum of grants-in-aid/ subsidy approved	Quantum of grants-in-aid/ subsidy released / disbursed till 30.06.2025	Rate of utilisation of financial assistance with reference to grants-in-aid approved to the projects
1.	Andhra Pradesh	32	20	272.9	212.49	77.86
2.	Assam	-	-	-	-	-
3.	Bihar	4	2	30.50	25.51	83.64
4.	Chhattisgarh	1	0	10.00	-	-
5.	Goa	-	-	-	-	-
6.	Gujarat	19	13	158.84	139.09	87.57
7.	Haryana	17	10	136.68	95.21	69.66
8.	Himachal Pradesh	8	4	78.53	63.85	81.31
9.	Jammu & Kashmir	2	2	7.46	7.46	100.00
10.	Jharkhand	-	-	-	-	-
11.	Karnataka	12	10	89.98	76.6	85.13
12.	Kerala	6	2	51.31	11.85	23.09
13.	Madhya Pradesh	8	5	62.82	47.19	75.12
14.	Maharashtra	49	31	342.73	250.63	73.13
15.	Orissa	7	3	61.06	41.11	67.33
16.	Punjab	14	11	74.82	59.67	79.75
17.	Rajasthan	10	9	60.46	55.62	91.99
18.	Tamil Nadu	20	10	140.6	83.87	59.65
19.	Telangana	13	7	102.64	70.35	68.54
20.	Uttar Pradesh	18	9	144.78	114.91	79.37
21.	Uttarakhand	15	13	140.46	122.06	86.90
22.	West Bengal	8	5	58.97	40.5	68.68
23.	Arunachal Pradesh	2	1	15.59	6.46	41.44
24.	Manipur	-	-	-	-	-
25.	Meghalaya	-	-	-	-	-
26.	Mizoram	-	-	-	-	-
27.	Nagaland	3	1	22.39	8.39	37.47
28.	Tripura	-	-	-	-	-
29.	Sikkim	-	-	-	-	-
30.	A & N Islands	1	1	2.81	2.81	100.00
31.	Chandigarh	-	-	-	-	-
32.	D & N Haveli & Daman & Diu	-	-	-	-	-
33.	Delhi	-	-	-	-	-
34.	Lakshadweep	-	-	-	-	-
35.	Puducherry	-	-	-	-	-
36.	Ladakh	-	-	-	-	-
	Total	269	169	2066.33	1535.63	-

